

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1380 of 2019

IN THE MATTER OF:

Amit Katyal

...Appellant

Versus

Meera Ahuja & Anr.

...Respondents

Present

For Appellants: Ms. Bina Gupta, Ms. Sheena Taqui, Mr. Abhijeet Sinha and Mr. Aditya Shukla, Advocates.

For Respondents: Mr. Yogesh and Mr. Jugraj Bedi, Advocates for IRP.
Mr. Sanchit Gawri, Advocate.

O R D E R

23.01.2020 There is bereavement in the family of the Counsel for the Respondent. On the request of Mr. Sanchit Gawri, Advocate, the Appeal is adjourned.

Post the case 'for orders' [above admission (fresh cases)] on **30th January, 2020** for disposal.

The interim order passed on 29th November, 2019 shall continue.

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)